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C.A.No. 6198-6199 OF 1999  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R  
ITEM NO.105(MM) COURT NO. 2 SECTION XVI

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.6198-6199 OF 1999@@  
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Amita Dudhoria ... Appellant (s)

Vs.

Goutam Dudhoria & Ors. ... Respondent (s)

( With Office Report )

WITH@@

AAAA

C.A.No.6200/1999 - With Office Report@@

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Date: 21/08/2002 This/These matter(s) was/were called  
on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE ASHOK BHAN

For appellant (s) Mr. K.V. Vijayakumar,Adv.

Mr. Ranjit Kumar,Sr.Adv.  
Ms. Binu Tamta,Adv.

For respondent (s) Mr. RF Nariman,Sr.Adv.  
Mr. Sandeep Narain,Adv.  
Ms. Sumita Mukherjee,Adv.

UPON hearing counsel, the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.  
.SP2

Not today.

.SP1

(Neelam Kawatra)  
Court Master

(S. Krishnan)  
Court Master